

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.10.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 770 of 2022	Rohit Sehgal Liquidator HBN Dairies & Allied Ltd. Vs. ----	Shashwat Anand	
2.	Comp. App. (AT) (Ins) No. 1139 of 2022 & I.A. No. 3416 of 2022	Sanjay Gupta Vs. Skystep Trading Ltd. & Anr.	Sumit K. Batra Manish Khurana Kshitij Chhabra	Adesh Karan V. M Arunava Sikdar Samarendra Kumar
3.	Comp. App. (AT) (Ins) No. 1223 of 2022 & I.A. No. 3723,3704 of 2022 (With Defects)	Sabrimala Industries India Ltd. Vs. Manoj Kulshrestha & Anr.	Karan Gandhi	Amarnath-R1
4.	Comp. App. (AT) (Ins) No. 1259 of 2022	Revolution Infocom Pvt. Ltd. Vs. Sandwoods Infratech Projects(P) Ltd. Through Ravinder Kumar Goel (RP)	Abhishek Anand	
5.	Comp. App. (AT) (Ins) No. 1266 of 2022	Hardeep Singh Director of suspended Board of Director of JSSI Hydraulics Pvt. Ltd. (Corporate Debtor) Vs. State Bank of India and Anr.	Dilip Kr. Niranjana	
6.	Comp. App. (AT) (Ins) No. 1270 of 2022	Plus Corporate Ventures Pvt. Ltd. Vs. Transnational Growth Fund Ltd.	Mohd. Nazim Khan	

7.	Comp. App. (AT) (Ins) No. 1271 of 2022 & I.A. No. 3902 of 2022	Asian Hotels (East) Ltd. & Ors. Vs. Yes Bank Ltd. & Anr.	Suman Khaitan	
8.	Comp. App. (AT) (Ins) No. 1275 & 1276 of 2022	Bharat Sharma Resolution Applicant Vs. Reshma Mittal & Anr.	Abhishek Anand	
9.	Comp. App. (AT) (Ins) No. 1293 of 2022 & I.A. No. 3954, 3983 of 2022 (With Defects)	Adisri Commercial Pvt. Ltd. Vs. Reserve Bank of India & Anr.	Diwakar Maheshwari	
10.	Comp. App. (AT) (Ins) No. 1294 of 2022 & I.A. No. 3986, 3988 of 2022 (With Defects)	Adisri Commercial Pvt. Ltd. Vs. Reserve Bank of India & Anr.	Diwakar Maheshwari	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 848 of 2022 (With Defects)	Jag Mohan Daga Vs. Bimal Kanti Chowdhary Interim Resolution Professional of Vindhya Industries Pvt. Ltd. & Anr.	Neeraj K. Gupta	Bimal K Chowdhary Aishwarya Awasthi Suryaksh Manot-R2
12.	Comp. App. (AT) (Ins) No. 59 of 2022	BNK Power Solution Pvt. Ltd. Vs. Rajkumar Poddar RP of Vadraj Energy (GUJ) Ltd. & Ors.	Swaroop George	Yashvardhan Murtaza Somjee Smita Kant-R2
13.	Comp. App. (AT) (Ins) No. 670 of 2022	Mohan Fabtex Ltd. Vs. Rajesh Jhunjhunwala & Anr.	Atul Sharma	Rajesh Jhunjhunwala Amol Vyas-R1 Abhishek Anand-R2
14.	Comp. App. (AT) (Ins) No. 494 of 2022 & I.A. No. 3103 of 2022	Manjeet Kaur Sran Vs. HBN Homes Colonisers Pvt. Ltd. & Ors.	Teejas Bhatia	Mohit Nandwani-R1
15.	Comp. App. (AT) (Ins) No. 515 of 2022	Pankaj Khetan (Erstwhile Resolution Professional of Kushal International Ltd.) Vs. Jammu & Kashmir Bank Ltd.	G.P. Madan	Rahul Chaudhary Syed Arsalan Prateek Khaitan Chatanya Sharma Stitij Chakravarty

16.	Comp. App. (AT) (Ins) No. 621 of 2022	Sanjay Bhausaheb Bhange Vs. Khushbu Dye Chem Pvt. Ltd. & Anr.	Anuj Tiwari	Zain Khan Faiyaz Khan-R1 Aditya Gauri-R2
17.	Comp. App. (AT) (Ins) No. 627 of 2022	Nileshbhai Shantilal Patel Vs. Westin Resins and Ploymers Pvt. Ltd. & Anr.	Pallavi Pratap	Jignesh Ajit Ganatra
18.	Comp. App. (AT) (Ins) No. 774 of 2022	Rahul Arunprasad Patel Vs. State Bank of India With	Henna George	Aakashi Lodha
19.	Comp. App. (AT) (Ins) No. 781 of 2022	Amit Dineshchandra Patel Vs. State Bank of India	Arvind Kumar Gupta	Aakashi Lodha
20.	Comp. App. (AT) (Ins) No. 753 of 2022	Shubhra Gupta Vs. Value Infracon India Pvt. Ltd. & Anr.	Rohit Gour	Sanjay Kr. Singh
21.	Comp. App. (AT) (Ins) No. 759 of 2022	Vitol S.A Vs. Asian Natural Resources (India) Limited (Formerly Bhatia International Limited) Through its Liquidator Mr. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P Unny Eshna Kumar Aditya Maheshwari- R2 Rajiv Chawla-R5
22.	Comp. App. (AT) (Ins) No. 894 of 2022	Sanjeev Agarwal & Ors. Vs. Kindle Developers Pvt. Ltd.	Abhishek Grover	Aditya Gauri Amar Vivek Aditya Nayyar Abhishek G Verma
23.	Comp. App. (AT) (Ins) No. 1065 of 2022	State Bank of India Vs. Hardrock Attachment Pvt. Ltd.	Ms Prerana Parth Tandon	Soumya Dutta Manju Bhutaria Urmila Chakroborty Arnab Dutt
24.	Comp. App. (AT) (Ins) No. 1098 of 2022	Gill Aqua Hydro Power Generation Company Ltd. Vs. Sakshi Conbuild Pvt. Ltd.	Yogendra Aldak	Gaurav Malhotra
25.	Comp. App. (AT) (Ins) No. 1111 of 2022	Gajesh Labhchand Jain Vs. Pagariya Auto Pvt. Ltd.	Yashish Chandra	Rahul Totala

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar